UMESH PODDAR, FCA
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Registration No: IBBI/IPA-001/IP-P01912/2019-2020/12962

ANNEXURE 1: LIST OF SECURED FINANCIAL CREDITORS

Name of the corporate debtor: RDH Technologies Private limited

Date of commencement of liquidation: 09.11.2021

List of Secured Financial creditor as on 09.04.2022

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Punjab National Bank	AACP0165G	04/12/2021	54,04,34,418.63	0.00	Financial Creditor	100%	NA	NA	100%	50.50%		NA	NIL	54,04,34,418.63	The admitted amount of claim might Undergo change depending upon the records or information available with the liquidator and shall be updated in due course.
2	Fullerton India Credit Company Limited	U65191TN1994PLC079235	27/02/2022	3,80,05,765.78	0.00	Financial Creditor	100%	No	NA	100%	3.55%	-	NA	NIL	3,80,05,765.78	The admitted amount of claim might Undergo change depending upon the records or information available with the liquidator and shall be updated in due course.
TOTAL				**57,84,40,184.41**											**57,84,40,184.41**	

Notes:

- As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him.
- The claim amount admitted is subject to further scrutinization based on subsequent information / documents sought from the Corporate Debtor / creditors, and the Liquidator may modify / correct the list of claims, on the directions of the Hon'ble NCLT, or otherwise.
- **The Liquidator have received a Secured Financial Claim from India Bulls Housing Finance Limited (L65922DL2005PLC136029) on 31.03.2022 for an amount of Rs. 3,19,06,742.00. The liquidator may require any creditor or the corporate debtor or any other person to produce any other document or evidence which he thinks necessary for the purpose of verifying the whole or any part of the claim. The Liquidator will inform the Claimant about the Acceptance and rejection.**

UMESH PODDAR ★ IBBI/IPA-001/IP-P01912/2019-2020/12962 ★ INSOLVENCY PROFESSIONAL KOLKATA